

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No.47 of 2013

Dated: 31<sup>st</sup> October, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Urja Vikas Nigam Ltd. .... Appellant (s)

Versus

PTC India Ltd. & Anr. ... Respondent (s)

Counsel for the Appellant (s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Ravi Prakash  
Mr. Varun Pathak

Appeal No.62 of 2013

PTC Ltd. .... Appellant (s)

Versus

Gujarat State Electricity Regulatory Commission & Anr. ... Respondent (s)

Counsel for the Appellant (s): Mr. Amit Kapur  
Mr. Rajiv Bhardwaj  
Mr. Vishal Anand  
Mr. Abhishek Mitra  
Mr. Varun Pathak

Counsel for the Respondent(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

ORDER

We have heard the Learned Counsel for the Appellant for some time.  
Post it for further hearing on 01.11.2013 at 2.30.P.M.

(Rakesh Nath)  
Technical Member  
pr/rt

(Justice M. Karpaga Vinayagam)  
Chairperson